



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 224/16	IA 92/17in TP 230/17	Hearing	391/ 394	Aruba Networks India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

1	Pallavi Smith	Peh nisan	
2	J. Elangovan - STA	02	

Counsel for petitioner is present. Assistant from OL office is present. Copy of IA 92/17 is served on the Assistant for OL office. Counsel for petitioner has filed a memo along with enclosures. No representation for ROC. Standing counsel is absent.

For objections if any in IA 02/17, list it on 04.09.2017 finally.

  
MEMBER (J)

  
MEMBER (T)